

Hon'ble the Chief Justice, Hon'ble Chairperson and Hon'ble Member of Computerization Committee in High Court of H.P. are pleased to appreciate the efforts of the Presiding Officers and staff of the Courts of learned District & Sessions Judges, Bilaspur, Sirmaur at Nahan, Hamirpur, Kinnaur at Rampur and Chamba, the Courts of Id. Additional District and Sessions Judges, Bilaspur at Ghumarwin, Court No. I & II Kangra at Dharamshala, Court No. II, Solan, Sirmaur at Nahan and Chamba, the Courts of learned Chief Judicial Magistrates Kangra at Dharamshala, Bilaspur, Hamirpur, the Courts of learned Civil Judges (Sr. Div)-cum-Additional Chief Judicial Magistrates, Court No. 1 Dehra (Kangra), Court No. 1 Paonta Sahib (Sirmaur), Court No. 1 Ghumarwin (Bilaspur), Court No. 1, Hamirpur and the Courts of Id. Civil Judges (Jr. Div)-cum- JMIC, Court No. 2 Ghumarwin (Bilaspur), Karsog (Mandi), Nahan (Sirmaur), Indora (Kangra) Courts No. 2 Hamirpur, Courts No. 2 Nalagarh and Kandaghat (Solan), Court No. 2 Dharamshala, Court No. 3 Ghumarwin (Bilaspur), Court No. 2 Ponta Sahib, Court No. 2 Dehra for maintaining zero level of undated cases in their respective Courts as on 20.07.2015.